



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,26th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/3280/2019	ANKUR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	GA, ASSAM
2	WP(C)/5035/2019	BASUDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. M H RAJBARBHUIYAN MS. S RASUL
3	WP(C)/5061/2019	HITENDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT.
4	Cont.Cas(C)/3/2021	SMTI. SRADHANJALI CHUTIA <b>Versus</b> PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	SC, ELEM. EDU MR. I ALAM (R-5) MR. T SK (R-5)
5	Crl.Pet./236/2021	SIBLI HASSAN @ SIBLI HASSAN CHOUDHURY <b>Versus</b> JAITUN NESSA	MR S MUKTAR S BEGUM	
6	WP(C)/4129/2021	M/S ASSAM COMPANY INDIA LTD. <b>Versus</b> JAGDISH BAGH	MR. A SARMA MR B CHOUDHURY L SANGTAM MR H KALITA	MS. M BARMAN
7	WP(C)/6511/2021	MOHAN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, SEC. EDU.
8	Crl.Pet./212/2022	RAFIQUE UDDIN SEKH @ RAFIQUE UDDIN <b>Versus</b> SAINA BEGUM SHEIK	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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9)	MS. M BORAH	23-09-2022	To	02-10-2022



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**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WA/177/2017	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.N DAS	GA, ASSAM
2	Test.Cas./5/2019	SRI KUKIL BURAGOHAIN <b>Versus</b> SRI UPEN BURAGOHAIN AND 3 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	
3	WP(C)/6036/2019	KALIRAM BORO <b>Versus</b> LANGPI DEHANGI RURAL BANK AND 3 ORS.	MR. K BORUAH MR. M ALOM	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
4	WP(C)/6450/2019	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. <b>Versus</b> ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
5	Review.Pet./31/2021	RAJDEEP DAS AND 25 ORS. <b>Versus</b> DR. RANJAN DUTTA KALITA AND 9 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. R MAZUMDAR (R-9) SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, G U

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**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/413/2014	SMTI RITAMONI PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.J RAJKUMARI MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	GA, ASSAM SC, SOCIAL WELFARE
2	WP(C)/1834/2014	M/S BARAK VALLEY CEMENT LTD. <b>Versus</b> HINDUSTAN PAPER CORPORATION LIMITED and 5 ORS	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MD. ASLAM	MR P CHOUDHURY (r-7) MR. J ROY (R-1,2,3 & 4)
3	MC/2649/2014 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR <b>Versus</b> CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY
	<b>WITH</b> WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. <b>Versus</b> CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA MR K TALUKDAR	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2021/2016 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS BINA SARMA and ANR <b>Versus</b> CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA	GA, ASSAM
4	WP(C)/2988/2014	KARNA BAHADUR NEWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	GA, ASSAM SC, REVENUE
5	RSA/141/2018	SRI SITAL BARMAN @ CHANDAL RAM BARMAN <b>Versus</b> SMTI LORBADI BARMAN	MR. M H RAJBARBHUIYAN MR. A ROSHID MS. M R DEVI	MR. R GOSWAMI
6	WP(C)/7580/2019	MANOJ KUMAR SAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
7	MFA/1/2021	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MD. MUSTAFA AHMED AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR	MR A RAHMAN MRS. A AHMED

8	WP(C)/2815/2022	RAHUL DEV BRAMHA <b>Versus</b> THE GAUHATI HIGH COURT AND 6 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, GHC
9	WP(C)/4927/2022	ABDUL WOHHAB AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM MR. M U MAHMUD (R-7) MS. S BIN (R-7) MR S H MAHMUD (R-7) Q A AKHTAR (R-7)
10	WP(C)/5183/2022	KARUNA DEURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. SC, BTC

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